

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. : 765**

(To be answered on the 4<sup>th</sup> December 2025)

**AIR PLANE CRASH**

765. SHRI SHAFI PARAMBIL

Will the Minister of CIVIL AVIATION **नागर विमानन मंत्री** be pleased to state:-

- (a) the current status of the ongoing investigation with regard to the crash of Air India Flight 171 in Ahmedabad;
- (b) whether the investigation team has identified the exact reasons for the said crash and if so, the details thereof; and
- (c) whether the Government has taken any additional safety protocols for flights to avoid such tragic incidents in future and if so, the details thereof?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION

**नागर विमानन मंत्रालय में राज्य मंत्री**

(Shri Murlidhar Mohol)

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(a) & (b): The Investigation of accident of Air India flight AI-171 at Ahmedabad, is being carried out by Aircraft Accident Investigation Bureau (AAIB) as per Aircraft (Investigation of Accidents and Incidents) Rules, 2025.

The investigation is under progress

A preliminary report on the accident has been published by AAIB on 12.07.2025 and is available on their website [www.aaib.gov.in](http://www.aaib.gov.in). The report contains factual information based on the evidence available at that point of time. All probable causes leading to accident are being investigated. The final investigation report will be published after the completion of the investigation.

(c): Directorate General of Civil Aviation (DGCA) - India has a robust mechanism to enhance aviation safety and takes following steps on regular basis to ensure safe operations:

(i) DGCA has a systematic safety oversight mechanism in place for monitoring the compliance of Rules and Civil Aviation Requirements encompassing all the aircraft and the airport operators. The safety oversight process includes surveillances, spot check and regulatory audits. In addition, special audits are also carried out as per the risk perceived.

(ii) DGCA publishes Annual Surveillance Plan (ASP) on its website. Each directorate conduct surveillance/spot checks in their respective technical areas as per the ASP. Findings of audits, surveillances & spot checks are followed up with the concerned operator compliance. The observations are closed after due verification. Further the compliance of the action taken by the operator is verified during the next audit/surveillance. In case of any violations/noncompliance to regulations detected during audit/surveillance, enforcement action including financial penalty is imposed by the DGCA.

(iii): DGCA has also issued a 01/2025 circular regarding "Comprehensive special audit to assess aviation ecosystem and strengthen aviation safety architecture".

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